

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P. (IB)/112(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Harsiddhi Distillery Private Limited
V/s
Eureka Industries Limited

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jatin Kapadia, PCS
For the Respondent : Mr. Alay Vasavada, Adv.

ORDER

Heard both the parties.

Both sides are directed to file written submissions within one-week.

List for filing written submissions on 30.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)